NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 30/241-242/NCLT/AHM/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

Name of the Company:

Chimanlal Ramji Savla & Ors.

V/s.

Flagship Realty Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Darrobh So purker	So- MJ-1	Resp 1	B
2. Kunal Juichnau	Adrocale	1020 8122	
3. Arrer N Bhatt		(20p. Sto 34	Nove
MR. NAVIN PAHWA	JR. ADV.		
5. M. NATASHA SUTARRA	Av V.		How.
6. Mr. A.K.MYLSAMY	Adv	Petm.	4
7. Mr. Arrivelli.S.	als.	Pehm	

<u>ORDER</u>

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Mr. A.K. Mylsamy with Learned Advocate Mr. Aravindh S. with Learned Advocate Ms. Natasha Sutaria present for Petitioner. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Mr. Amar Bhatt present for Respondents No. 1 and 3.

List the matter on 13.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 16th day of November, 2017.